

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
DEPARTMENT OF PUBLIC ENTERPRISES

**LOK SABHA**

**UNSTARRED QUESTION No.1453**

**TO BE ANSWERED ON 26.7.2016**

**Loss Making and Sick Government PSUs/Companies**

**1453. SHRIMATI KOTHAPALLI GEETHA:**

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has shortlisted loss-making and sick Government PSUs/ companies to be considered for closure and strategic disinvestment and if so, the details thereof; and
- (b) whether the Government has finalised the closure of Air India, BSNL, IDPL and other units, if so, the details thereof along with the details of disinvestment of each unit?

**ANSWER**

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES  
(SHRI BABUL SUPRIYO)**

(a): Department of Public Enterprises has issued guidelines on 29.10.2015 for "Streamlining the mechanism for revival and restructuring of sick/ incipient sick and weak Central Public Sector Enterprises (CPSEs)".

As per the guidelines, the administrative Ministries/ Departments are responsible to monitor the sickness of CPSEs and identify the sick/incipient sick/weak CPSEs functioning under their control based on the performance and take timely redressal measures. The concerned administrative Ministries/Departments are also responsible to formulate revival/ restructuring / disinvestment / closure plans for such CPSEs on a case-to-case basis and after obtaining the approval of competent authority.

(b): No proposal for finalizing of closure of Air India, BSNL and IDPL has been received by Department of Public Enterprises.

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